

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **24.07.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : CA S Prabhu (Provisional Liquidator)
CBIGS Advertising Pvt Ltd

MAIN PETITION NUMBER : CP/109(CHE)/2021

(IA/MA) APPLICATION NUMBERS

IA(CA)/125(CHE)/2024; IA(CA)/126(CHE)/2024

ORDER

IA(CA)/125(CHE)/2024

Present: Mr. A.G.Sathyanarayana, Ld. Counsel for Applicant / Provisional Liquidator.

This application has been filed to take on record the status report of the Corporate Debtor. The report is taken on record subject to all just exceptions.

IA(CA)/125(CHE)/2024 is **disposed of**.

IA(CA)/126(CHE)/2024

Present: Mr. A.G.Sathyanarayana, Ld. Counsel for Applicant / Provisional Liquidator.

Ld. Counsel submits that there is a nil amount in the account of the Company.

The Petition is coming up for hearing on 05.08.2024.

List the Application for hearing on **05.08.2024 along with the main Petition.**

Copy of the Application be served on the Respondent.

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**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**